

**CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH**

OA/021/389/2015

HYDERABAD, this the 12th day of April, 2021

**Hon'ble Mr. Ashish Kalia, Judl. Member
Hon'ble Mr. B.V. Sudhakar, Admn. Member**



Satyanarayana Gampala,
S/o. Venkatiah Gampala,
Aged 33 years, Occ: Khalasi Helper-II,
O/o. Sr. DEE/ELS/Kazipet.
R/o. Quarter No.585/12(2) Railway Colony,
Chintalbasti ó Kazipet ó 506 003.

...Applicant

(By Advocate : Sri B. Rajesh Kumar)

Vs.

1. Union of India,
Ministry of Railways rep. by
the General Manager,
South Central Railway,
Rail Nilayam, Secunderabad,
Telangana State.
2. The Divisional Railway Manager,
South Central Railway, Sanchalan Bhavan,
Secunderabad Division - T.S.
3. The Senior Divisional Personnel Officer,
South Central Railway,
Sanchalan Bhavan,
Secunderabad Division ó T.S.
4. The Chairman,
Railway Recruitment Cell,
Rail Nilayam, Secunderabad.
5. The Sr. Divisional Electrical Engineer,
South Central Railway, Sanchalan Bhavan,
Secunderabad Division ó T.S.

... Respondents

(By Advocate : Sri VVN Narasimham, SC for Rlys.)

ORAL ORDER
(As per Hon'ble Mr. B.V.Sudhakar, Admn. Member)



Through Video Conferencing:

2. Learned counsel for the applicant submits on instructions that he does not want to press the O.A. Accordingly, the O.A. is closed. No order as to costs.

(B.V.SUDHAKAR)
ADMINISTRATIVE MEMBER

(ASHISH KALIA)
JUDICIAL MEMBER

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